

Annexure-7

Name of the Corporate Debtor : TIRUMALLA HAIR OIL INDIA PRIVATE LIMITED (under CIRP)

Date of commencement of CIRP: 12.12.2025 List of Creditors as on : 27.07.2026

Operational Creditors (Government Dues)
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of claim not admitted	Amount of claim under verification	Remarks	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim				Amount of any Mutual dues, that may be set-off
1	Income Tax Deputy Commissioner of Income tax,Central Circle 1 Pune	23.02.2026	-	904174030	812912000							91262030	-	Partially admitted
2	ESIC Employees' State Insurance Corporation Sub Regional Office: Pune	25.02.2026		1679612	707299							972313	-	Partially admitted
3	EPFO,RO PUNE-HINJAWADI	16.03.2026		27552993	27552993							-	-	Claim Admitted fully
			Total	933406635	841172292							92234343	0	